

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI DHANIK LAL MANDAL):** (a)
No, Sir.

(b) Does not arise.

**Merger of Sick Industries with
Healthy ones**

177. **SHRI SAMAR MUKHERJEE:**
Will the Minister of **INDUSTRY** be
pleased to state:

(a) whether Government have cir-
culated draft guidelines for amalgama-
tion of sick industrial units with
'healthy ones';

(b) if so, the broad outline of
scheme;

(c) whether Government consulted
Trade Unions in the matter;

(d) if not, the reasons thereof; and

(e) whether Government propose to
consult Trade Unions before finalising
the guidelines?

**THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (KUMARI
ABHA MAITI):** (a) and (b), The Cen-
tral Government have amended the
Income Tax Act, 1961 with a view to
encouraging amalgamation of sick
units with healthy ones, as a result of
which certain tax concessions would be
available, under certain conditions,
to the amalgamated company. The
Central Government have finalised
guidelines on the conditions to be ful-
filled in regard to the eligibility for tax
concessions. The details of the scheme
and the guidelines are given in the
statement laid on the Table of House.
[Placed in Library. See No. LT-
1557/78].

(c) to (e). The guidelines have been
formulated in consultation with the
Ministry of Labour but not with the
Trade Unions. The guidelines take
care of the interests of labour, which
will also be a relevant factor in the
consideration of applications for tax
concessions.

**Non-release of Advertisements to
Yuvajana**

179. **SHRI C. K. CHANDRAPPAN:**
Will the Minister of **INFORMATION
AND BROADCASTING** be pleased to
state:

(a) whether DAVP is not even now
releasing advertisements to a popular
Telugu monthly called "Yuvajana", a
journal run by the Youth and Students,
which was formerly blacklisted under
emergency for its attack on the poli-
cies of Sanjay Gandhi;

(b) whether this journal is now
being penalised by the DAVP due to
political consideration;

(c) if not, the reason why the DAVP
advertisements are not being given to
this journal which fulfills all the con-
ditions for becoming eligible to get the
DAVP advertisements; and

(d) the broad features of the policies
under which DAVP releases adver-
tisements and criteria based on which
newspapers are selected and advertise-
ment rates fixed?

**THE MINISTER OF INFORMATION
AND BROADCASTING (SHRI L. K.
ADVANI):** (a) and (b). No, Sir.
"Yuvajana" Hyderabad is being used
for Government advertisements in ac-
cordance with publicity requirements.

(c) Does not arise.

(d) A copy of the Advertising Policy
indicating the criteria on the basis of
which newspapers/periodicals are con-
sidered for Government advertisements
is laid on the Table of the House.
[Placed in Library. See No. LT-1558/
78].

**Steps to yoke Industry in the develop-
ment of Rural Areas**

180. **SHRI DHARMA VIR VASISHT:**
Will the Minister of **INDUSTRY** be
pleased to state:

(a) the steps taken by Government
to yoke industry in the development of
rural areas with particular reference
in terms of personnel, training and